

DIVESH SHARMA *B.A, LL.B, (hons.)*
President Indian Lawyers Association, Jaipur Chapter

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Tilak Nagar Jaipur.

OBJECTIVE

A qualified and experienced professional of 27 years of age looking for an impanelled counsel for General Insurance Company with an objective to use my knowledge as well as experience for the benefit of the organization.

MAJOR ACCOMPLISHMENTS

Over the years of experience in corporate laws, finance, Banking, Insurance and Core Litigation of various types. Excellent analytical and technical skills; Strong leadership and business development skills; Excellent written, interpersonal, and presentation skills; Strong team spirit and organizational skills; Strong technical knowledge and practical experience of litigation; Ability to meet challenging work requirements.

EDUCATION

Years

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| 2015 | Bachelors in Law
Law College, Bhartiya Vidhyapeeth University,
Pune |
| 2010 | All India Senior Secondary Central Examination
Central Board of Secondary Education (CBSE) |

PROFESSIONAL QUALIFICATIONS / MEMBERSHIPS

- Member of the Rajasthan High Court Bar Association and Jaipur Bar Association.

EMPLOYMENT HISTORY AND EXPERIENCE

PAST

- Internship under B.L. Soni, Commissioner of Police, Jaipur
- Internship at Rajasthan State Human Rights Commission, Jaipur

- Internship under Sr. Advocate Aruneshwar Gupta, Law Consults, Hon'ble Supreme Court of India, New Delhi
- Internship under Advocate Roshan Sethi, High Court of Rajasthan and Sessions Court, Jaipur
- Internship under Advocate Piyush Kumar, Delhi High Court, New Delhi
- Internship under Advocate on Record Haresh Raichura, Supreme court of India, New Delhi
- Internship under Hon'ble Justice Md. Rafiq in Rajasthan High Court, Jaipur
- Para Legal at S. Kasliwal Chambers, Banipark , Jaipur

PAST

[Tiwari & Associate (Advocates and Legal Consultants), Jaipur] 2014-2017

[Associate involving in Core Litigation, Drafting, Notice, Legal Advice to corporate, Appearances before the courts and Tribunals, Due Diligence work, Arbitration, Registration Matters, etc.]

PRESENT

[Rendering professional services The Law Desk (Advocates and Legal Consultants), Jaipur, Rajasthan]

[Associate involving in Core Litigation, Drafting, Notice, Legal Advice to corporate, Appearances before the courts and Tribunals, Due Diligence work, Arbitration, Registration Matters, etc.]

SIMULATION CONFERENCES:

- Indian International Model United Nations 2012, Mumbai
- Honorable Mention, Lok Sabha Simulation
- Judge Of Jaipur National University National Moot Court Competition 2016
- Judge Of 3rd Amity National Moot Court Competition 2015-16

- Judge Of 4th Amity National Moot Court Competition 2016-17
- International Conference on “How to Avoid Legal Risks While Investing in India?” organized by Institute of BRICS Legal Studies, East China University of Political Science and Law (ECUPL), Shanghai in collaboration with Jindal Global Law School (JGLS), O.P. Jindal Global University (JGU), India & Dentons Shanghai Office
- Speaker at Induction session of UPES School of law, Dehradun at Hotel Lemon Tree, Jaipur 07.06.2018

Clientele:

Individual & Corporate

Jaipur Printers Private LTD.

Popular printers

Print O land

Diamond Printers

Rajdhani Handicrafts Pvt Ltd.

Rajasthan Offset Printers Association

Global Alliance for Human Rights (NGO)

Kotak Mahindra Bank Pvt. Ltd. (financial institutions)

Cellsalts4health.Com

Baggs.in

Lawrato.com

Nai Bhor Sanstha (NGO)

RPM Sleeves

PERSONAL INFORMATION

Date of Birth: 8th March, 1991

Nationality: Indian

Languages: English & Hindi and Native

DIVESH SHARMA